

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**182/ND/2017
Appeal No.29/2017)**

In the matter of:

Pivot Merchandise & Apparel Pvt. Ltd. ...Appellant

Vs.

Registrar of Companies. ...Respondent

SECTION: Under Section 252(3).

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

Order delivered on 16.04.2018

For the Appellant -

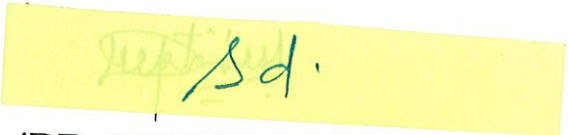
For the ROC -

Stndg. Counsel for ITD Ms. Lakshmi Gurung

ORDER

The Ld. Counsel for the appellant is present since the papers and proceedings of this transferred appeal are not received by this tribunal. For further consideration on 4th May, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**